

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No.07(ND)/2017

IN THE MATTER OF:

Ratangiri Gas & Power Pvt. Limited
AND
Konkon LNG Pvt. Ltd.

.... Petitioner

.... Respondent

Order under Section 230-232 of the Companies Act

Order delivered on 22.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Shri R. Varadharajan,
Hon'ble Member(Judicial)

For the Petitioner : Shri Manpreet Lamba, Advocate

For the Respondent : Ms. Smriti Churiwal, Adv. for Objector

ORDER

As the appeal is pending against the order dated 16.08.2017,
which is posted for hearing on 5th October, 2017.

The matter is adjourned to 27th October, 2017.

— Sd —
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

— Sd —
(R. VARADHARAJAN)
MEMBER(JUDICIAL)

22.09.2017
V. Sethi